

Name of the corporate debtor: Borkar Colorpacks Pvt. Ltd.; Date of commencement of Liquidation: 12-02-2024 (Date of Liquidation Order 12-02-2024, received on 14-02-2024); List of stakeholders as on 27-04-2024

List of Operational Creditors (Government Dues)

S.No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	% share in total amount of claims admitted						
1	Assistant Director, (Revenue) Employees State Insurance Corporation	OC-Govt. Dues	28-02-2024	6,68,035.00	6,68,035.00	Damages	0	NA	0.09%	0	0	0	0	0	Claim submitted during Liquidation period
2	Office of Executive Engineer Elec - Div. IV (O & M), Aquem-Margao	OC-Govt. Dues	01-03-2024	1,14,41,718.00	92,85,394	Outstanding dues & delay charges	0	NA	1.28%	0	0	21,56,324.00	0	0	Claim submitted during Liquidation period, kept under verification for want of certain information and documents to verify the amount claimed.
3	Commissioner of State Tax, Government of Goa	OC-Govt. Dues	13-03-2024	11,30,49,154.00	11,30,49,154.00	Govt. Taxes, interest & Penalties	0	NA	15.55%	0	0	0	0	0	Claim submitted during Liquidation period
4	Deputy Commissioner, CGST	OC-Govt. Dues	23-08-2021	6,18,32,762.00	6,18,32,762.00	Outstanding GST, interest, penalties & late fees	0	NA	8.51%	0	0	0	0	0	Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
5	Employees Provident Fund Organisation, Goa	OC-Govt. Dues	14-03-2024	37,17,996.00	37,17,996.00	PF dues, interest & damages	0	NA	0.51%	0	0	0	0	0	Claim submitted during Liquidation period
Total				19,07,09,665.00	18,85,53,341.00		0		25.94%	0	0	21,56,324.00	-		